

is because it is advantageous to them to have this trade.

#### Indian Businessmen in Gibraltar

\*145. **Shrimati Ila Palchoudhuri:** Will the **Prime Minister** be pleased to state:

(a) whether Government of India's attention has been drawn to a statement made by the President of the Indian Merchants' Association of Gibraltar published in the *Pioneer* dated the 14th February, 1962 that discriminatory restrictions were being imposed on the import and export trade of the Indian business community there;

(b) whether any enquiry has been made about the facts of this matter;

(c) if so, result thereof; and

(d) the nature of steps taken in regard thereto?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Yes.

(b) to (d). Preliminary enquiries are being made to assess the effects of the Exporter's licences Regulations announced by the Gibraltar authorities in December 1961, on the Indian traders in Gibraltar. Necessary steps will be taken when the results of this assessment are available. As regards the other complaints of the Indian Community about restrictions on their trade and on number of shop assistants etc., referred to by Shri T. S. Chellaram, the Indian High Commission in London has been making appropriate representations, from time to time, to the United Kingdom Government. The matter is now being looked into again and necessary steps will be taken in due course.

**Shrimati Ila Palchoudhuri:** May I know how many Indian firms are functioning in Gibraltar at the moment?

**Shrimati Lakshmi Menon:** We have no data about the number of firms. Must be very, very few.

**Shrimati Ila Palchoudhuri:** Is it a fact that the Indian firms control something like 30 or 40 per cent. of the trade that is carried on there?

**Shrimati Lakshmi Menon:** I have no information.

#### Chinese Arms for Naga Hostiles

\*147. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Chinese Communists are supplying the Naga hostiles in North-Eastern Frontier Agency with arms and ammunition; and

(b) if so, the steps taken in this regard?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a) and (b). The Government have no information that the Naga hostiles are obtaining arms supplies from China.

**Shri D. C. Sharma:** May I know if some arms have been recovered from the Naga hostiles whom we have apprehended, and whether it has been found that the arms have come from China?

**Shri J. N. Hazarika:** No, Sir. The weapons used by them are either derived from the old war dumps or captured from our security forces. In the case of muzzle guns, they are of local make.

**Shri Hem Barua:** May I know whether Government's attention has been drawn to Mr. Gavin Young's allegation made in the columns of the *Sunday Observer*, in December, 1960 to the effect that arms from China were being smuggled into Naga Hills through the Burma frontier; if so, whether that allegation has been examined in the light of facts or not? If it has been examined, what is the outcome?

**Shri J. N. Hazarika:** I have already given the information that we have no information about the smuggling of Chinese Arms.